

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 03.08.2022 (WEDNESDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**10.30AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Naresh Salecha, Member (Technical)**

### **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp App (AT)(CH) No. 58/2022 & IA No 654,655/2022	S.P.Arunkumar V Mira Alloy Steels Pvt Ltd	M/S. Ramani & Shankar	

### **For Admission (After notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
2.	Comp App (AT)(CH)(Ins) No. 120/2022	L.Padmanabha Chari V Prateek Apparels Pvt Ltd	S.P.Muralikrishnan	Notice Returned on Respondent -12/05/2022 (Addressee Left)
3.	Comp App (AT)(CH)(Ins) No. 142/2022 & IA No. 328 & 329,517,518/2022	NirejVadakkedathu Paul & 8 Ors V Sunstar Hotels and Estates Pvt Ltd &anr  WITH	Arun C Mohan	Parthasarthy R1 Anant Merathia R2
4.	Comp App (AT)(CH)(Ins) No. 174/2022 & IA No. 399/2022	Padrone Marking Pvt Ltd V Sunstar Hotel and Estates Pvt Ltd &anr	Deepika Murali	Parthasarthy R1 Anant Merathia R2
5.	Company Appeal(AT)42/2022& IA No 531/2022	The Assistant Commissioner of GST and Central Excise V ThiruArooran Sugars Ltd  With	Raj Kumar Jhabakh	
6.	Company Appeal (AT)44/2022 & IA No 539/2022	The Assistant Commissioner of GST and Central Excise V Mr. Ramakrishnan Sadasivan	Raj Kumar Jhabakh	
7.	Comp. App (AT)(CH)(Ins) No. 200/2021	Erstwhile RP for Merchem Ltd V	T. Ravichandran D. Elavarasi	Ravi Rajagopalan R1 Chirag Gupta R2-R4

		Merchem Ltd & 3 Ors		
8.	Comp App (AT)(CH)(Ins) No. 269/2022 & IA No 571,572,584,585/2022 Impleading IA No 623/2022	V.Venkata Sivakumar V IDBI Bank Ltd & 2 Ors	Venkata Sivakumar	NVS & Associates R1
9.	Comp App (AT)(CH)(Ins) No. 207/2022 & IA No 454/2022	Chinna Rao & 3 Ors V Venkata Sivakumar&Ors	Keerthikiran Murali	Venkata Sivakumar
10.	Comp App (AT)(INS) No.245/2022 (Contempt Case (AT) NO 5/2022& IA No 631,636/2022 )	V Karthikayan V M S Viswanathan and ors	Ravi Rajagopalan	Mohammed Hussian ML Ganesh-R2 T.Ravichandran-R3
11.	Comp App (AT)(CH)(Ins) No. 281/2021 (IA No. 604/2021)	Dharani Developers Pvt Ltd V Radhakrishnan Dharmarajan RP & Anr	Ravi Rajagopalan & Associates	T. Ravichandran Caveator for R1
12.	Comp App(AT)(INS) No 284/2022 ( IA NO 600/2022)	P.K. BALASUBRAMANIAN V STATE BANK OF INDIA	Kaushik	Chandrasekaran
13.	Company Appeal (AT)(Ins)/293/2022	Union Bank of India V P.K.Balasubramaniam	N.Somasundaar	
14.	Comp App (AT) 47/2022 (IA No. 559/2022)	AAPICO Hitech Public Company Ltd. V Sakthi Sugars Limited &Ors.	Roshan Balasubramanian, A.S. Bhargav Nath and C. Khathiravan	Notice served on R1&R2-13/07/2022 R3-16/07/2022 R4&R7-Not yet delivered
15.	Comp App (AT)(CH) No. 09/2022 & IA.No.93,94,95 & 96/2022	B.Braun Medical (India) Pvt ltd V Sridhar Vasireddy&Ors	NPS Chawla Surekh Kant Baxy	Akhil Bhansali R1-R3 Ramu Vishnu R4

### For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
16.	Comp App (AT)(INS) No..264/2021 (IA No 564/2021, IA No 179/2022 )	V.K.Abdul Rahim Vs. Jasin Jose & Anr	Babu Karukapadath	Harikumar G Nair Akhil Suresh R1
17.	Comp App (AT)(CH)(Ins) No. 199/2021	Flinta Real Estate LLP	Udayarkar Rangarajan	Surana & Surana

		V NHDPL South Pvt Ltd <b>WITH</b>	Anisha Aatresh	
18.	Comp.App (AT)(CH)(Ins) No. 201/2021	Flinta Real Estate LLP V NEL Holdings South Ltd	Udayarkar Rangarajan Anisha Aatresh	Surana & Surana
19.	Comp App (AT)(CH)(Ins) No. 197/2021 & IA No. 399,400 & 488/2021	Artur VlatimirovichNikitin&anr V Pegasus Asset Recovery P Ltd	AdeeshAnto Ajesh Kumar S. Sakthivel	Dinkar Singh Ravindra Beleyur RP
20.	Comp App (AT)(CH)(Ins) No. 246/2021 & IA No. 515/2021	K.K. Ropeways Ltd V Billion Smiles Hospitality Pvt Ltd	R.S. Diwaagar	Notice served on 12/11/2021
21.	Comp App (AT)(CH)(Ins) No.125/2021& IA No 220,221,222,223&426/2021	Winwind Power Energy P Ltd V Asset Reconstruction Company India Limited & 3 others <b>WITH</b>	Srinath Sridevan T. K. Bhaskar K. Harishankar	R. Subramanian R2 Abitha Banu R1 R. Sugumaran R3 Sivakumar & Suresh R4
22.	Comp App (AT)(CH)(Ins) No.128/2021& IA No 302/2021	V. Nagarajan RP Of Cethar Limited V Asset Reconstruction India Limited &anr <b>WITH</b>	R. Subramanian	Abitha Banu R1 Sugumaran – R2
23.	Comp App (AT)(CH)(Ins) No.129/2021& IA No 230,301&427/2021	V. Nagarajan RP Of Cethar Limited V Asset Reconstruction India Limited &anr <b>WITH</b>	R. Subramanian	Abitha Banu R1 Sugumaran – R2
24.	Comp App (AT)(CH)(Ins) No. 130/2021& IA No 429/2021	V. Nagarajan RP Of Cethar Limited V Asset Reconstruction India	R. Subramanian	Abitha Banu R1 Sugumaran – R2

		Limited &nr  <b>WITH</b>		
25.	Comp App (AT)(CH)(Ins) No. 131/2021& IA No 299,300,326,428/2021& IA No 505/2022	Asset Reconstruction Company India Limited v V. Nagaraj IRP &nr	Abitha Banu	R. Subramanian R1 Sugumaran – R2
26.	Comp App (AT)(CH)(Ins) No. 89/2022 in IA No.197 &198 / 2022	Precious Energy Holding Limited BV1 Vs State Bank of India &Arr	R.Maheswari	Vidyalaxmi Vipin R1 T.Ravichandran R2
27.	Comp App (AT)(CH)(Ins) No. 194/2021	Chandra Sekaran V Appu Hotels Limited & 10 ors	S.M. Sundaram	T. Ravichandran R1 & R2 Devashish Bharuka R3 Vipin Warriar R4

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By the order of Hon'ble Member (J)  
(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

1. Asst Registrar -**PH No.: 044-2888 0500**
2. For VC Link - [nclatchennai@gmail.com](mailto:nclatchennai@gmail.com)